

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 0 01

No.HHC/GAZ/14-53/74-V-

Dated Shimla, the 25th September, 2014.

NOTIFICATION

In the interest of administration, following transfers and postings of the members of H.P. Judicial Service in the cadres of District Judges/Additional District Judges, Civil Judges (Senior Division) and Civil Judges (Junior Division) are hereby ordered with immediate effect:-

1. Shri D.K. Sharma, District and Sessions Judge, Kangra at Dharamshala is transferred and posted as such at Solan.
2. Shri S.L. Sharma, District and Sessions Judge, Solan is transferred and posted as District and Sessions Judge, Kangra at Dharamshala.
3. Shri Virender Singh, Member Secretary, H.P. State Legal Services Authority, Shimla on being recalled is transferred and posted as District and Sessions Judge, Shimla.
4. Shri S.C. Kainthla, District and Sessions Judge, Mandi is transferred and his services are placed at the disposal of the State Govt. for being posted as Presiding Officer, Labour Court/Industrial Tribunal, Kangra at Dharamshala.
5. Shri J.K. Sharma, Presiding Officer, Labour Court/ Industrial Tribunal, Kangra at Dharamshala on being recalled is transferred and posted as District and Sessions Judge, Sirmaur at Nahan.
6. Shri Baldev Singh, District and Sessions Judge, Sirmaur at Nahan is transferred and posted as such at Mandi.
7. Shri Purender Vaidya, District and Sessions Judge, Kullu is transferred and posted as such at Kinnaur at Rampur Bushahr.
8. Shri Virender Sharma, District and Sessions Judge, Kinnaur at Rampur Bushahr is transferred and posted as District and Sessions Judge, Kullu.
9. Shri Yashwant Singh, Registrar(Judicial), H.P. High Court, Shimla is transferred and his services are placed at the disposal of the State Govt. for being posted as Member Secretary, H.P. State Legal Services Authority, Shimla.
10. Shri Rajinder Kumar Sharma, Additional District and Sessions Judge, Sirmaur at Nahan is transferred and posted as District and Sessions Judge (Forests), Shimla.
11. Shri R.K. Chaudhary, Additional District and Sessions Judge(I), Una is transferred and his services are placed at the disposal of Hon'ble the Chief Justice for being posted in the Registry of the High Court.
12. Shri K.K. Sharma, Additional District and Sessions Judge (I), Kangra at Dharamshala is transferred and his services are placed at the disposal of the State Govt. for being posted as President, District Consumer Disputes Redressal Forum, Mandi.
13. Shri Mukesh Bansal, Additional District and Sessions Judge (II), Una is transferred and posted as Additional District and Sessions Judge (I), Una.
14. Shri Davinder Kumar, Additional District and Sessions Judge (II), Kangra at Dharamshala is transferred and posted as Additional District and Sessions Judge (I), Kangra at Dharamshala.
15. Shri Pune Ram, Additional District and Sessions Judge, Chamba is transferred and his services are placed at the disposal of the State Government for being posted as Special Secretary(Law) to the Government of Himachal Pradesh.
16. Shri Rajeev Bali, Additional District and Sessions Judge (III), Kangra at Dharamshala is transferred and posted as Additional District and Sessions Judge (II), Kangra at Dharamshala.
17. Shri Vikas Bhardwaj, Additional District and Sessions Judge (newly appointed) is posted as Additional District and Sessions Judge (II), Una.

18. Shri Bhuvnesh Awasthi, Additional District and Sessions Judge (newly appointed) is posted as Additional District and Sessions Judge, Sirmaur at Nahan.
19. Shri Jaswant Singh, Civil Judge (Sr. Divn.)-cum-CJM, Kangra at Dharamshala, on his promotion as Additional District and Sessions Judge is transferred and posted as Additional District and Sessions Judge, Chamba.
20. Smt. Jyotsna S. Dadhwal, Civil Judge (Sr. Division)-cum-CJM, Shimla, on her promotion as Additional District and Sessions Judge, is transferred and posted as Additional District and Sessions Judge (III), Kangra at Dharamshala.
21. Shri Madan Kumar, Additional Secretary (Law) to the Govt. of Himachal Pradesh on being recalled is transferred and posted as Civil Judge (Senior Division)-cum-CJM, Shimla.
22. Shri Barinder Thakur, Civil Judge (Sr. Division)-cum-CJM, Kullu is transferred and posted as Civil Judge(Sr. Division) -cum-CJM, Kangra at Dharamshala.
23. Shri Ranjeet Singh, Civil Judge (Sr. Division)-cum-CJM, Lahaul & Spiti at Kullu is transferred and posted as such at Una.
24. Smt. Parveen Chauhan, Civil Judge (Sr. Division)-cum-CJM, Una is transferred and posted as such at Kullu.
25. Shri Rajesh Chauhan, Civil Judge (Sr. Division)-cum-ACJM, Una is transferred and posted as Civil Judge(Sr. Division)-cum- CJM, Lahaul & Spiti at Kullu.
26. Shri Gaurav Mahajan, Civil Judge (Sr. Division)-cum-ACJM, Kasauli (I) is transferred and posted as such at Rampur Bushahr.
27. Ms. Sapna Pandey, Civil Judge (Senior Division)-cum-ACJM, Rampur Bushahr is transferred and posted as Civil Judge (Sr. Division)-cum-ACJM (I). Kasauli, District Solan.
28. Shri Subhash Chander Bhaseen, Civil Judge (Jr. Division)-cum-JMIC (I), Solan is transferred and posted as such at Karsog, District Mandi.
29. Shri Mohit Bansal, Civil Judge (Jr. Division)-cum-JMIC, Chachiot at Gohar is transferred and posted as such at Chopal, District Shimla.
30. Shri Nitin Mittal, Civil Judge (Jr. Division)-cum-JMIC, Chopal is transferred and posted as such at Chamba.
31. Shri Amardeep Singh, Civil Judge (Jr. Division)-cum-JMIC, Chamba is transferred and posted as such at Baijnath, District Kangra.
32. Ms. Neha Kaisth, Civil Judge (Jr. Division)-cum-JMIC, Nahan is transferred and posted as such in Court No. (II), Kasauli, District Solan.
33. Ms. Vijay Laxmi, Civil Judge (Jr. Division)-cum-JMIC (II), Kasauli, is transferred and posted as such at Bilaspur.
34. Shri Surya Prakash, Civil Judge (Jr. Division)-cum-JMIC, Karsog is transferred and posted as such at Chachiot at Gohar, District Mandi.
35. Ms. Manisha Goyal, Civil Judge (Jr. Division)-cum-JMIC, Baijnath, District Kangra is transferred and posted as such at Nahan, District Sirmaur.
36. Ms. Upasna Sharma, Civil Judge (Jr. Division)-cum-JMIC, Kandaghat is transferred and posted as such in Court No. I, Solan.
37. Ms. Geetika Kapila, Civil Judge (Jr. Division)-cum-JMIC (III), Mandi is transferred and posted as such at Kandaghat, District Solan.
38. Ms. Anita Sharma, Civil Judge (Jr. Division)-cum-JM, Bilaspur is transferred and posted as such in Court No.III, Mandi.

All the above Judicial Officers shall join their respective places of posting on or before 1st October, 2014.

**BY ORDER OF THE HON'BLE HIGH
COURT OF HIMACHAL PRADESH**

REGISTRAR GENERAL

Endst. No HHC/GAZ/14-53/74-V-

Dated: 25.9.2014.

Copy forwarded to:

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice, HighCourt of H.P., Shimla.

2. The Chief Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
3. The Registrar General / Registrar (Rules) / Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Administration)/ CPC OSD-Protocol, High Court of H.P., Shimla.
4. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla.
5. All the District/Additional District and Sessions Judges/Civil Judges (Senior Division/ Junior Division) in the State of H.P.
6. Member Secretary, Legal Advisor to Hon'ble Lokayukta, H.P., Shimla.
7. All the Presidents, District Consumer Fora, Shimla, Mandi and Kangra at Dharamshala.
8. The Presiding Officers, Labour Court /Industrial Tribunal, Shimla/Dharamshala, H.P.
9. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
10. The Director/Joint Director/Deputy Director, Himachal Pradesh Judicial Academy, Shimla.
11. The Accountant General (Audit), H.P., Shimla.
12. The Accountant General, (A & E). Shimla, H.P.
13. The above named officers (by name) for information and necessary action.
14. All the Additional Registrars, High Court of Himachal Pradesh, Shimla.
15. All the Deputy Commissioners/Superintendents of Police, in, H.P.
16. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
17. All the Deputy Registrars/Assistant Registrars/Secretaries/Court Masters/Private Secretaries/Section Officers/Marriage Counsellor/ Chief Librarian/ Public Relation Officer, High Court of Himachal Pradesh, Shimla.
18. The Secretary to the Registrar General/ /Registrar(Rules) /Registrar (Vigilance) / Registrar (Judicial)/ Registrar (Administration) High Court of Himachal Pradesh, Shimla.
19. All the District Treasury Officers in H.P.
20. The Director of Estates, H.P., Shimla-171 002.
21. Personal file of the above named officers.
22. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website in terms of this Registry Office order No.HHC/Admn.1 (18)/78-XII- Loose-836-41, dated 8.01.2014.
23. Guard file.

Registrar General